

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 05.02.2021
at 02.00 P.M. THROUGH VIDEO CONFERENCING.

PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL

APPLICATION NUMBER : CA/539/2020
PETITION NUMBER :
NAME OF THE PETITIONER(S) : C. Jabagurunathan (M/s. World Dart Express Pvt.
Ltd.)
NAME OF THE RESPONDENT(S) : RoC, Coimbatore
UNDER SECTION : Sec 252 Of CA 2013

ORDER

Due to internet connectivity issue, the matter stands adjourned to **19.02.2021**.


(K.NATARAJAN)
Deputy Registrar

MS